

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURT : DELHI

ORDER

Sh. Sanjeev Kumar-II, (S). J. Addl. Sessions Judge (Central), Tis Hazari Courts, Delhi, is hereby authorized under Section 10(3) of the Criminal Procedure Code 1973 to dispose of bail/urgent applications pertaining to the Police Stations/ Investigating Agencies of Central District/Sessions Divisions of Delhi on **21.10.2023**.

Barkha Gupta
21/10/23
(BARKHA GUPTA)

(Officiating) Principal District & Sessions Judge (HQs)
Delhi

No. 83026-065 /Bail Power/Gaz/2023

Dated 21 OCT 2023

Sub:-Bail Roster for 21.10.2023.

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. The AO(J), Filing Section, Admn. Branch (I,II&III), General Branch (Central) Facilitation Centre, Lock-up, Tis Hazari Courts, Delhi.
4. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
5. The Public Prosecutor, Delhi.
6. The Reader/ PS to the undersigned.
7. The Website Committee (Hindi & English) Tis Hazari Courts, Delhi.
8. The Secretary, Bar Association, all Court Complexes, Delhi/New Delhi.
9. The R&I Branch (Central) for uploading on LAYERS.

Barkha Gupta
21/10/23

(Officiating) Principal District & Sessions Judge (HQs)
Delhi